

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 12 OF 2019

In the matter of:

Registrar of Companies, West Bengal

Appellant

Vs

Sabyasachi Bagchi

Respondent

Mr. Sumit Kumar Jaiswal, PCS for ROC.

Mr. Kunal Chatterji, Advocate for R1.

With

COMPANY APPEAL (AT) NO. 13 OF 2019

In the matter of:

Registrar of Companies, West Bengal

Appellant

Vs

Karan Kishore Samtani

Respondent

Mr. Sumit Kumar Jaiswal, PCS for ROC.

Mr. Dhruv Surana, Advocate for R1.

ORDER

24.07.2019- Due to paucity of time the matter is adjourned for final hearing.

The appeal shall be taken up for final hearing on **27.08.2019**. Learned

counsel for the parties shall be at liberty to file short written submissions not

more than three pages.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

bm/nn